

Daily Order

Judge Name	Case No/Year	Date of Order	Daily Order
CHIEF JUSTICE AND SACHIN SHANKAR MAGADUM	WP 367/2021	11/01/2021	<p>Heard the learned counsel appearing for the petitioner.</p> <p>Issue notice returnable on 11th February 2021.</p> <p>The learned Additional Government Advocate takes notice for the respondents.</p> <p>Statement of objections to be filed on or before 8th February 2021.</p> <p>The allegation in the petition is that proper infrastructure has not been made available to 8 CEN Police Stations in the City of Bengaluru. We direct the State Government to set out the details of the infrastructure provided to the said police stations.</p>

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